

श्री रामजीजी  
 9/1/26

Declaration of Assets and Liabilities

Year 2025-26

2731  
 10/2/26

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I, Gyaneshwar Prasad, son/daughter/wife of Late- Munda Nika Ram  
 aged 58 years, belonging to Bihar Legislative Assembly  
 service and presently working as Office Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	50,000/-	-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NO	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	20grs gold 3,00,000/- silver 50,000/-				
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Rajmanish Kumar, Nandani Kumari

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.  
 \* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	10 Dcml 8.00000F	50. Dcml 20.00000F	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NO	0 1/2 Dcml Masouhi patni	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1 1/2 Dcml Masouhi patni	1 1/2 Dcml Masouhi patni	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	SBT	600000F
	(ii) Loans from financial institutions	personal loan B.x.m	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BNEPP0183 R	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Uyama Shwar Prasad

Name of Employee: Uyama Shwar Prasad

Designation: Office Attendant

Department: Bihar Vidhan Sabha Patna

Place: Patna

Date: 09.02.2026